

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 1434
ANSWERED ON 13/02/2025

PIPED WATER FACILITY TO GRAM PANCHAYATS

1434. SHRI ESWARASAMY K:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has provided piped water facility to Gram Panchayats under any scheme and if so, the details thereof, State-wise including Tamil Nadu;
- (b) whether the piped water facility has been provided to all Gram Panchayats across the country and if so, the details thereof;
- (c) if not, the time by which it is likely to be extended to the remaining Gram Panchayats across the country; and
- (d) the details of the action plan formulated in this regard along with the deadline, if any, fixed to complete this task?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) and (b) : Government of India is committed to make provision for safe & potable tap water supply in adequate quantity (55 lpcd), of prescribed quality and on a regular & long-term basis to all rural households in the country. Towards this end, the Government of India launched the Jal Jeevan Mission (JJM), to be implemented in partnership with States/ UTs including Tamil Nadu, in August 2019. 'Drinking Water' is a state subject, and hence, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under JJM, lies with State/ UT Governments. The Government of India supports the states by providing technical and financial assistance.

JJM follows a universal saturation approach and aims to cover all Gram Panchayats (GPs) in the country, including those of Tamil Nadu. As reported by States/ UTs on JJM-dashboard, out of 2,61,377 GPs in the country, 1,18,231 are reported to be Har Ghar Jal (HGJ). The state-wise details of Gram Panchayats reported to be HGJ are annexed.

(c) and (d) : In the Union Budget 2025, the Hon'ble Finance Minister has announced the extension of the mission until 2028, with an increased financial outlay.

Annex referred in the reply to Lok Sabha Unstarred Question No. 1434 due for reply on 13.02.2025

Sr.no.	States/ UTs	No. of GPs	HGJ reported panchayats	
			No.	%
1	Andaman & Nicobar Islands	75	75	100.00
2	Andhra Pradesh	11,109	3,084	27.76
3	Arunachal Pradesh	1,922	1,922	100.00
4	Assam	2,723	66	2.42
5	Bihar	8,199	5,704	69.57
6	Chhattisgarh	11,658	1,882	16.14
7	Dadra & Nagar Haveli And Daman & Diu	25	25	100.00
8	Goa	191	191	100.00
9	Gujarat	13,805	13,805	100.00
10	Haryana	5,976	5,976	100.00
11	Himachal Pradesh	3,536	3,536	100.00
12	Jammu & Kashmir	3,913	559	14.29
13	Jharkhand	4,296	171	3.98
14	Karnataka	5,992	878	14.65
15	Kerala	941	85	9.03
16	Ladakh	178	100	56.18
17	Lakshadweep	10	8	80.00
18	Madhya Pradesh	22,841	5,819	25.48
19	Maharashtra	27,852	11,874	42.63
20	Manipur	2,245	548	24.41
21	Meghalaya	6,425	2,673	41.60
22	Mizoram	634	634	100.00
23	Nagaland	1,414	1,019	72.07
24	Odisha	6,800	871	12.81
25	Puducherry	108	108	100.00
26	Punjab	12,401	12,401	100.00
27	Rajasthan	11,239	924	8.22
28	Sikkim	195	68	34.87
29	Tamil Nadu	12,523	8,322	66.45
30	Telangana	11,634	11,634	100.00
31	Tripura	1,176	158	13.44
32	Uttar Pradesh	58,234	17,901	30.74
33	Uttarakhand	7,780	5,156	66.27
34	West Bengal	3,327	54	1.62
Total		2,61,377	1,18,231	45.23

Source: JJM IMIS (Format J8)